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## **Declaration of Assets and Liabilities**

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/	Or a	ARAN	
	1000	W.	∋ged

1, CHANDRA MANI SINGH, son/daughter/wife of B.ACHU DRASAD SINGH

30 years, belonging to BIHAR LEGISLATIVE ASSEMBLY

Mon/m

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sr.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Etc. Name
(i)	Cash 5000	5000F	NISHA KUM	HRI		- Annual Control of the Control of t
(II)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBIA/C InsBI Bihar Violan Mandae 50,000+	NiL	HiL	μ <sup>i</sup> L	بانم
(111)	Bonds, Debentures and Shares in companies	Hir	NIL	NiL	hir	NiL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	MIL	انم ا	712	Mir	Mir
(v)	Motor Vehicles (details of make, etc.)	Honala Bike BROIFT 6783	NiL	NiL	NiL	Nir
(vI)	Jewellery (give details of weight and value)	100 Jus	Silver 200gm	Nir	Hir	NiL
(vii)	Other assets, such as values of claims / interests	NiL	NIL	NIL	NiL	NiL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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## B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Joint Family		7	7,	pi'
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NiL	Hir	7.1	hir.	NiL
(60)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	المالي	7).	ارز ا	714	بازير
(10)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	The second secon		, <u>, , , , , , , , , , , , , , , , , , </u>	7	NiL
(v)	Others (such as interest in property)	NIL	NiL	NIL	HiL	NiL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. Description		Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(i) Loans from Banks	3.00000 [Three LAKH]	2,92000/	
	(ii) Loans from financial institutions			
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	MIL	Mir	
	(b) dues to departments dealing with supply of water	NIL	Nic	
	(c) dues to departments dealing with supply of electricity	N)L	NIL	

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	(d) dues to departments dealing with telephones	MIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL .	NI <sub>T</sub>
	(f) Other dues, If any	NiL	NiL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	FUEPS 8895E	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	NiL	Hir
	(iii) Sales Tax [Only in case of proprietary business]	NiL	NiL
	(iv) Property Tax	MIL	NiL

## C. Personal Detail

GPF/CPF/PRAN No.	I•	111105365438		
Gender	i-	m (y/F)		
Date of Birth	; u.	2 8 1 1 1 9 9 3 (DD/MM/YYYY)		
Class/Group	:-	C (A/B/C)		
Cadre	1-	BIHAR LEGISLATIVE ASSEMBLY		
		(Full Name e.g. B.A.SBihar Administrative Service,		
		B.S.S Bihar Secretariat Service etc.)		
Home District	:- [	Vaishaei		
I hereby d knowledge and be		that the above details are true to the best of my		

Signature Consinsy

Name of Employee: CHANDRA MANI SINGH

Designation: Office Attendant

Department: Bihar Legislahue Assembly

Note:

Place: Patra

Date: 12 | 02 | 2014

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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